

In the Central Administrative Tribunal  
Calcutta Bench

OA No.1342/97

5-7-2004

Present : Hon'ble Mr.N. Prusty, Member(J)  
Hon'ble Mr.N.D. Dayal, Member(A)

Sunil Kumar Sardar

-Vs-

E. Rly

For the applicant : Mr.B.C. Sinha, Counsel

For the respondents: Mr.R.K. De, Counsel

ORDER

Mr.N. Prusty, Member(J)

Heard Mr.Sinha, the learned counsel for the applicant and Mr.De, the learned counsel for the respondents. Mr.Sinha, the learned counsel for the applicant submits that the applicant is no more interested to proceed with the case and he wanted to withdraw the application. The OA is accordingly dismissed as withdrawn. No order as to costs.

  
Member(A)

  
Member(J)